

**By E-Mail/Speed post/ Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-81/2023/ 9925 /A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,

Shri Gautam Baruah  
District & Sessions Judge,  
Kamrup, Amingaon

Dated Guwahati, the 5<sup>th</sup> October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**


Ref:- Letter No. DJKA/7460/2023, dated 18.09.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2025, to travel from Guwahati to Goa and return from Goa to Guwahati via Bangalore, along with your wife Smti. Trishna Neog Baruah and two daughters namely Smti. Uddipana Baruah and Smti. Binamrata Baruah, w.e.f. 20.10.2023 to 26.10.2023, by the shortest possible route, as per existing Rules.

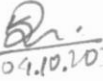
Thanking you,

Yours faithfully,


  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-81/2023/ 9925-9928 /A.  
Copy to:-

Dated 5<sup>th</sup> October, 2023

  
04.10.2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
**REGISTRAR(VIGILANCE)**

  
04.10.2023